## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.305/9/HDB/2018
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	Shri Shrikrishna Rail Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	Sec 9 Of IBC

## **Counsel for Petitioner(s):**

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. Sanjay Kumas Rusa	Chartered Accountant	casanjaysuia@gmail.	8.K.R.Sa
CA. D. RangaRao	Charler J Accounted	ranga_ca@ rediffrail 9848025125	5.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1	Advorali	/	12
H. Nouofulla Riddy	dolograti	960327 6095	Kin Reddy.

Heard Shri Sanjay Kumar Ruia, along with Shri D. Ranga Rao, Ld. Chartered Accountants for the Petitioner and Shri A.M. Rao and Shri K. Narasimha Reddy, Ld. Counsels for the Respondent for some time.

The Ld. Counsel for the Respondent sought some more time to submit documents in support of their dispute. Post the matter on 12.02.2018.

Member (T)

Member (J)

binnu